

the purview of the Joint Plant Committee pricing formula, scaling down the levy charges for the Steel Development Fund and reducing the interests rate on S.D.F. loans;

(b) if so, the reasons therefor; and

(c) which are the items which are being taken out of the JPC purview?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). There are suggestions for changes. Appropriate announcements will be made as and when any changes are decided upon.

Study made by Staff Inspection Unit of Ministry of Finance

3971. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Staff Inspection Unit of the Ministry of Finance recently conducted a study of the DGHS under the Ministry of Health;

(b) if so, the recommendations made by the SIU regarding the Central Health Education Bureau, Central Designs Bureau and Central Bureau of Health Intelligence; and

(c) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) The Work Measurement Study of Directorate General of Health Services is still in progress.

(b) The final report regarding the study of Central Health Education Bureau was issued by the Staff Inspection Unit on 28-3-1981. The report envisages reduction of the existing sanctioned strength of officers and staff from 164 to 76. The study in respect of Central Designs Bureau is yet to be taken up and the data collect-

ed in respect of the Central Bureau of Health Intelligence is being processed.

(c) The implementation of the Staff Inspection Unit report regarding Central Health Education Bureau is being processed by the Directorate General, Health Services.

Manipulation in the Price of Aluminium Ingots

3972. SHRI SANAT KUMAR MANDAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether great manipulation in the price of aluminium ingots is apprehended;

(b) the names of the Companies who are getting aluminium ingots from various primary producers, and

(c) what steps are being taken to prevent manipulation in the supply of ingots?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No, Sir.

The prices of aluminium ingots, wire rods etc. are fixed under the Aluminium (Control) Order, 1970 issued under the Essential Commodities Act. The supply position is also comfortable.

(b) The distribution of EC grade ingots and wire rods, both of indigenous and imported origin, is made under the Aluminium (Control) Order, in favour of units engaged in the manufacture of conductors, cables, winding wires, strips, bus bars etc. There are over 500 such units.

The commercial grade metal is free from distribution control. The imported commercial grade metal is, however, distributed to actual users by the canalising agency, namely, Minerals and Metal Trading Corporation in terms of the guidelines issued by the Department of Mines. About 1300